

घोर गारंटी के आधार पर सार्वजनिक टेलीफोनचर खोला जा सकता है ।

(ख) दोलतपुर सिमरी में सार्वजनिक टेलीफोनचर खोलने के संबंध में जनता की ओर से एक प्रश्नावेदन प्रगस्त, 71 में घोर दूसरा प्रश्नावेदन अप्रैल, 77 में प्राप्त हुआ था ।

Bhilai Steel Plant employees detained under MISA

6240. SHRI MOHAN JAIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether those employees of the Bhilai Steel Plant, who were detained under MISA during the emergency and who have now been taken back in service have been deprived of their salaries for the period of detention and certain other benefits;

(b) if so, the number of such employees;

(c) the reasons for depriving them of the benefits which have been given to Railway and Central Government employees; and

(d) whether Government propose to direct the management of the Plant to do the needful so that they are not put to any loss?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b) In Bhilai Steel Plant all the 63 employees who were detained under MISA have been taken back in service. The period of their absence from the date of termination of services to the date of joining duty was adjusted against their leave due and the remaining period of absence treated as 'dies non'. No wages were paid for the 'dies non' period. Seniority of all such persons has been maintained and they have been allowed notional increments for the period of absence.

(c) and (d). The matter regarding payment to these employees on the lines of Railway employees is receiving attention.

Family Pension-cum-Life Assurance Scheme

6241. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether there is a Family Pension-cum-Life Assurance Scheme; and

(b) the manner in which it is administered?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA) (a) and (b). Two Schemes, namely, the Employees' Family Pension Scheme and the Coal Mines Family Pension Scheme, introduced on 1st March, 1971, provide for Family Pension, Life Assurance benefits, Retirement benefit and withdrawal benefit. The schemes are financed by diverting a portion equal to 1 1/6 per cent from out of the employees' and employers' Contributions. The Central Govt. meets the entire cost of the administration of the Schemes. The Employees' Family Pension Scheme is administered by the Central Board of Trustees, Employees' Provident Fund. The Coal Mines Family Pension Scheme is administered by the Board of Trustees, Coal Mines Provident Fund.

Andhra Pradesh Pig Iron Plant

6242. SHRI P. RAJAGOPAL NAIDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government is setting up a pig iron plant in Andhra Pradesh; and

(b) if so, when?